GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 280 (To be answered on the 19th July 2018)

GUIDELINES FOR PILOT LICENSE

SHRI OM PRAKASH YADAV 280. SHRI NAGAR RODMAL

Will the Minister of CIVIL AVIATION लागर विमानन मंत्री

be pleased to state:-

(a) the guidelines laid down by the Government to issue the licenses of pilots

in the country; (b) the number of cases reported to the Government as on date regarding obtaining licenses of pilots on the basis of forged documents; and

(c) the action taken by the Government in each such case?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) The guidelines for the issue of various pilots' licences in the country are laid down in Schedule-II(Section 'A' to 'Z') of the Aircraft Rules, 1937 which is available on DGCA website www.dgca.nic.in.

(b) & (c) The details of cases reported to the Government for obtaining pilot's licenses on the basis of forged documents since 2010 and the action taken

thereon is attached as Annexure I.

ANNEXURE-I

S.No.	Name of Pilot	Reason	Year	Action Taker
1.	Parminder Kaur Gulati, ALTP- 3946	Submission of Fake Central Examination Organization Mark sheet	2011	License suspended
2.	MeenakshiSinghal, ALTP-3997	Do-	2011	- Do-
3.	Swarn Singh Talwar, ALTP- 4275	- Do-	2011	- Do-
4.	J.K.Verma, ALTP-4355	- Do -	2011	- Do-
5.	Habeeb Ali, ALTP-4397	- Do -	2011	- Do-
6.	Bupinder Singh, ALTP-4327	- Do-Alagog gas	2011	- Do-
7.	Pradeep Kumar Tyagi, CPL- 9904	- Do -	2011	- Do -
8.	Gaurav Jain, CPL-9896	- Do-LAIVA MIVI	2011	- Do-
9.	AbhishekKaushik, CPL-8935	- Do -	2011	- Do-
10.	Param Prakash, CPL-8020	- Do-	2011	- Do-
11.	SaifMisbah, CPL-8047	- Do -	2011	- Do-
12.	AnirbanSanigrahi, CPL-8120	- Do - Star ya GWOD	2011	- Do-
13.	Hiren M Nagar, CPL-7734	- Do-	2011	- Do-
14.	Jigesh G Bhai Patel, CPL-6874	ses remonted fod he to	2011	- Do-
15.	Saurabh P Lokhande, CPL- 6684	pilots on the cod is of	2011	oil gain Do-
16.	Ajay B Khadtale	Submission of 10+2 fake certificate	2016	ATPL cancelled
17. Ani2	Parul Sachdev CPL 1920	Submission of 10+2 certificate from a non recognised board	2016	Debarred for a period of two years to hold CPL
18.	Tanushri Mathur	Submission of 10+2 certificate from a non recognised board	2017	Debarred for a period of three years to hold ATPL
19.	Shivraj Singh, CPL-14120	Submission of forged flying certificates	2017	Disqualified for holding CPL for one year